

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT -I)
NEW DELHI.

119(ND)/2016

In the matter of:

Ashmita Dwevedi Paliwal

...Applicant

v.

Abhi-Asmi International Pvt. Ltd.

...Respondent

SECTION: Under Section 241-242

Order delivered on 30.11.2017

Coram

R.VARADHARAJAN
HON'BLE MEMBER(JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the petitioner

Mr. Virendr Ganda, Sr. Adv.
Mr. Divyam Agarwal, Adv.
Mr. Raghav Sabharwal, Adv.

For the petitioner No. 2

Mr. Anand Chhibar, Sr. Adv.
Mr. Ashish Agarwal, Adv.
Mr. Gurcharan Singh, Adv.
Mr. Abijit Paliwal,
Respondent No. 2 in person.

ORDER

C.P. being connected with CP 60(ND)/2017 place the matter before the Hon'ble Principal Bench on 06.12.2017.

Sdl —
(DEEPA KRISHAN)
MEMBER(TECHNICAL)

Sdl —
(R.VARADHARAJAN)
MEMBER(JUDICIAL)